

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Capital expenditure incurred by All India Radio on the Television Centre, Delhi, till the end of March, 1968, was Rs. 30.54 lakhs. The recurring expenditure on the Delhi T. V. Centre during the year 1967-68 was Rs. 27,71,900.

(b) As on 31-12-1967, 6184 T. V. sets were licensed in the country.

(c) It has been decided to set up a T.V. station at Srinagar. The estimated expenditure is approximately Rs. 100 lakhs. An additional sum of Rs. 67 lakhs is likely to be incurred on setting up of community viewing centres.

It is also proposed to set up T. V. Centres at Bombay, Madras, Calcutta and Kanpur, with limited facilities, and to expand the Delhi T. V. Centre, at a cost of Rs. 3.75 crores, during the Fourth Five-Year Plan.

PERSONS OF INDIAN ORIGIN IN KENYA

*105. SHRI A. D. MANI :

SHRI CHITTA BASU :

SHRI REWATI KANT SINHA :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Indian High Commissioner in Kenya visited Delhi in May last in connection with arrangements for the temporary measures for persons of Indian origin in Kenya ;

(b) whether it is also a fact that Government have agreed to continue the grant of temporary visas to them; and

(c) how many persons have been given visas ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) Our High Commissioner in Kenya visited Delhi in May, 1968 to discuss the question of permanent settlement in India of persons of Indian origin in Kenya holding British pass ports who do not wish to go to U. K. but instead wish to settle in India.

(b) The existing arrangements regarding temporary visas still continue.

(c) About 3,700 persons of Indian origin holding British passports.

हिन्द महासागर से सैनिक अड्डे का हटाया जाना

* 106. श्री जे० पी० यादव :

श्री मान सिंह :

श्री एम० वी० भद्रम :

डा० (श्रीमती) मंगलादेवी तलवार :

श्री बालचन्द्र मेनन :

श्री के० दामोदरन :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ब्रिटिश सैनिक अड्डे हिन्द महासागर क्षेत्र से 1971 तक हटा दिए जायेंगे;

(ख) यदि हां तो क्या भारत सरकार अन्य मित्र देशों के साथ इस प्रकार उत्पन्न हुई रिक्तता को शीघ्र भरने का विचार रखती है, यदि हां तो कब तक और किस प्रकार; और

(ग) भारत सरकार तुरन्त क्या कार्यवाही करने का विचार कर रही है ताकि कोई भी अन्य देश, चाहे वह भारत का मित्र हो अथवा शत्रु, हिन्द महासागर में अपना अड्डा स्थापित न कर सके और हमारे देश की अथवा इस क्षेत्र में किसी अन्य देश की सुरक्षा खतरे में न पड़ सके।

† [REMOVAL OF MILITARY BASES FROM INDIAN OCEAN

*106. SHRI J. P. YADAV .

SHRI MAN SINGH VARMA :

SHRI M. V. BHADRAM :

DR. (MRS.) MANGLADEVI TALWAR :

SHRI BALACHANDRA MENON :

SHRI K. DAMODARAN :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the British military bases are going to be removed from the Indian Ocean area by 1961:

(b) if so, whether the Government of India alongwith other friendly countries propose to immediately fill the vacuum thus created; if so, by when and in what manner; and

† [] English translation.

(c) what immediate action is being contemplated by the Government of India so that no other nation, whether friendly or hostile to India can establish its own base in the Indian Ocean and the security of our country or any other country in the area is not endangered ?]

वैदेशिक-कार्य मंत्रालय में राज्य मंत्री(श्री बी० आर० भगत) : (क) 16, जनवरी, 1968 को ब्रिटेन के प्रधान मंत्री ने हाउस आफ कामन्स में घोषणा की थी कि ब्रिटेन ने 1971 तक स्वेज़ के पूर्व में वर्तमान सैनिक दबाव को हटाने का निर्णय कर लिया है। इससे पहले उन्होंने यह भी घोषणा की थी कि अल्डब्रा द्वीप का विकास करने की योजनाओं को छोड़ दिया गया है।

(ख) और (ग) हम तो इस बात में विश्वास करते हैं कि इस क्षेत्र के देशों की सुरक्षा अंततः उनकी अपनी राष्ट्रीय शक्ति पर और प्रभुसत्ता प्राप्त तथा स्वतंत्र राज्यों के रूप में एक-दूसरे के स्वेच्छ या सहयोग पर ही निर्भर होनी चाहिए।

†[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) On 16th January, 1968 the British Prime Minister announced in the House of Commons that Britain had decided to withdraw its existing military presence east of Suez by 1971. He had also announced earlier that plans to develop Aldabra island had been given up.

(b) and (c) We believe that the security of the countries in the region must rest ultimately on their own national strength, and on their willing cooperation between one another as Sovereign independent States.]

HANGING OF AFRICANS IN RHODESIA

*107 SHRI C. ACHUTHA MEON : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the reported statement of Zimbabwe African National Union to the effect that the Africans are still being hanged secretly in Rhodesia;

†] English translation.

(b) whether Government have made, any inquiries in this connection and if so, with what result; and

(c) what steps Government have taken to check such incidents ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c) Although Government are not aware of any such statement by the Zimbabwe African National Union, they have seen press reports about such secret hangings of Africans in Rhodesia. Government would naturally view such happenings with horror and condemn such atrocities. Their representatives have been consistently demanding the early end of the illegal minority regime of Rhodesia and drawing world's attention to its atrocities.

NUCLEAR NON-PROLIFERATION TREATY

*108. SHRI K. DAMODARAN :

SHRI BALACHANDRA MENON :

SHRI M. V. BHADRAM :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Governments of U. S. A. and the U. S. S. R. have further revised the draft treaty on nuclear non-proliferation;

(b) if so, what are the latest changes made in the draft; and

(c) what is India's attitude to the revised draft treaty ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) The revised text of the Treaty is placed on the Table of the House. The additions are underlined and the deletions are within brackets. [See Appendix LXV, Annexure No. 17.]

(c) These changes were not of substance, and our attitude to the Treaty as a whole remains the same.

*109. [For answer vide cols. supra.]

APPOINTMENTS AND PROMOTIONS MADE BY THE CANTONMENT BOARDS

*110. SHRI JAGAT NARAIN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that most of the Cantonment Boards are making appointments and promotions against the directions contained in para 23 of the